

Central Administrative Tribunal Principal Bench

C.P. No. 155 of 2002 IN OA No.2897/2001

New Delhi, dated this the 2nd July, 2002

Hon'ble Dr. A.Vedavalli, Member(J) Hon'ble Mr. V.K.Majotra, Member(A)

Sh. ADR Afonso S/o Late Sh.Jose M.Afonso, aged 56 years, Assistant
Naval Headquarters
DGAS/West Block No.V
R.K.Puram, New Delhi-110066.
Residing at EF 632,
Sarojini Nagar,
New Delhi 110023. ...Applicant.
(By Advocate: Shri S.Shashibhushan)

Versus

- Shri Joginder Narain
 Defence Secretary
 Ministry of Defence, South Block
 New Delhi 110011.
- 2. Admiral Madhavendra Singh, PVSM, AVSM, ADC Chief of the Naval Staff, Naval Headquarterss, South Block New Delhi-110011. ...Respondents. (By Advocate: Shri Adish C. Agarwala)

ORDER(Oral)

By Dr.A Vedavalli, Member (J)

Learned counsel for the petitioner seeks permission to withdraw the CP with liberty to file a fresh OA. Permission is granted. The CP is dismissed as withdarwn with liberty to the petitioner to file a fresh OA in accordance with law, if so advised.

(V.K.Majotra)
Member(A)

Haroh

(Dr.A.Vedavalli)
Member(J)

A. Vedavalli

~/kd/

.)

430